

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 02 /2017/R&S

Dated Ranchi the 16th May, 2017

The Court has been pleased to revise the present cost structure in terms of Rule 195 of the High Court of the Jharkhand Rules, 2001 for supplying copies of the paper-books prepared by the Court @ Re. 01/- (Rupee One) per page where either of the parties would be required to defray the costs and the same shall always be paid by the parties.

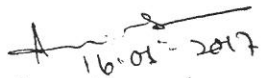
The above revised cost structure will be applicable with immediate effect.

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 491 /R&S

Dated Ranchi the 16.05.2017

Copy forwarded to the Central Project Coordinator, e-Courts Project and I/C N.I.C Cell, High Court of Jharkhand, Ranchi with a request to post the same on the Official Website of the High Court of Jharkhand, Ranchi.


16.05.2017
Registrar General